



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following postings / transfers in Ministerial Cadre of Delhi District Court Establishment Service are hereby made in official exigency, with immediate effect:

Sl. NO.	Name & EC	From	To
1.	Rajesh Peter Kujur, SJA EC:14209238	Reader in the court of Ms. Nupur Gupta, CJM (South-East), Saket Courts	Reader in the court of Sh. Akash Sharma, Civil Judge-02, (Central), Tis Hazari Courts, Delhi
2.	Sanjay Kumar, JA EC:86220076	Reader in the court of Sh. Akash Sharma, Civil Judge-02, (Central), Tis Hazari Courts, Delhi	Reader in the court of Ms. Nupur Gupta, CJM (South- East), Saket Courts
3.	Mohan Singh, Judl. Asst. EC:99859924	Reader in the court of Ms. Vasundhra Chhaunkar, CJM (North- West), Rohini Courts	Reader in the court of Sh. Sahil Khurmi, Civil Judge-01, (Central), Tis Hazari Courts, Delhi
4.	Manish Kumar, SJA EC:21125969	Reader in the court of Sh. Sahil Khurmi, Civil Judge-01, (Central), Tis Hazari Courts, Delhi	Reader in the court of Ms. Vasundhra Chhaunkar, CJM (North-West), Rohini Courts
5.	Inderjeet Kumar, SJA EC:23135260	Reader in the court of Sh. Vaibhav Mehta, CJM (North-East), Karkardooma Courts	Reader in the court of Sh. Kapil Gupta, Civil Judge - 06 (Central), Tis Hazari Courts, Delhi
6.	Sanjay Singh, SJA EC:68328325	Reader in the court of Sh. Kapil Gupta, Civil Judge - 06 (Central), Tis Hazari Courts, Delhi	Reader in the court of Sh. Vaibhav Mehta, CJM (North- East), Karkardooma Courts
7.	Rajni D Kumar, SJA EC:28920801	Reader in the court of Sh. Deepak Kumar-II, CJM, Rouse Avenue Courts	Reader in the court of Ms. SANA KHAN, Civil Judge-05, (Central), Tis Hazari Courts, Delhi
8.	Ashwani Kumar Kaushik, Judl. Asst. EC:97160173	Reader in the court of Ms. SANA KHAN, Civil Judge-05, (Central), Tis Hazari Courts, Delhi	Reader in the court of Sh. Deepak Kumar-II, CJM, Rouse Avenue Courts
9.	Manohar Lal, SJA EC:42224198	Reader in the court of Sh. Nishant Garg, ACJM-02- cum-ACJ, Rouse Avenue Courts	Reader in the court of Ms. Charan Salwan, Civil Judge-03 (Central), THC
10.	Minakshi Malhotra, SJA EC:59067237	Reader in the court of Ms. Charan Salwan, Civil Judge-03 (Central), THC	Reader in the court of Sh. Nishant Garg, ACJM-02-cum- ACJ, Rouse Avenue Courts
11.	Ranbir Singh, SJA EC:84486221	Reader in the court of Ms. Tania Singh, ACJM- 02, (Central), Tis Hazari Courts, Delhi	Reader in the court of Ms. Ankita Bhatia, Civil Judge (North), Rohini Courts

27/7/25

u



Sl. NO.	Name & EC	From	To
12.	Harvinder Kaur, SJA EC:50969444	Reader In the court of Ms. ANKITA BHATIA, Civil Judge (North), Rohini Courts	Reader In the court of Ms. Tania Singh, ACJM-02, (Central), Tis Hazari Courts, Delhi
13.	Anju Bala Chaudhary, SJA EC:95090506	Reader In the court of Sh. Paras Dalal, ACJM-01, (Spl. Court - MP/MLA) Rouse Avenue Courts	Reader in the court of Ms. Divya Gupta, Civil Judge-08 (Central), THC
14.	Ashwani Gupta, Judl. Asst. EC:79669681	Reader in the court of Ms. Divya Gupta, Civil Judge-08 (Central), THC	Reader In the court of Sh. Paras Dalal, ACJM-01, (Spl. Court - MP/MLA) Rouse Avenue Courts
15.	Vinod Kumar Manjhi, SJA EC:66317859	Reader In the court of Ms. Neetu Sharma, ACJM-01, (Central), Tis Hazari Courts, Delhi	Reader In the court of Sh. YASHU KHURANA, Civil Judge-01 (South-East), Saket Courts
16.	Kamla Xalxo, Judl. Asst. EC:91329635	Reader in the court of Sh. YASHU KHURANA, Civil Judge-01 (South-East), Saket Courts	Reader In the court of Ms. Neetu Sharma, ACJM-01, (Central), Tis Hazari Courts, Delhi
17.	Parveen Kumar, SJA EC:20110425	Reader in the court of Sh. Mayank Mittal, ACJM (Spl. Acts), (Central), Tis Hazari Courts, Delhi	Reader in the court of Ms. Chitranshi Arora, Civil Judge-03 (South-West, Dwarka
18.	Puneet Kumar Sangwan, Judl. Asst. EC:35538084	Reader in the court of Ms. Chitranshi Arora, Civil Judge-03 (South-West, Dwarka	Reader In the court of Sh. Mayank Mittal, ACJM (Spl. Acts), (Central), Tis Hazari Courts, Delhi
19.	Shashi Bhushan Singh Yadav, Judl. Asst. EC:23310832	Reader In the court of Sh. Vivek Beniwal, ACJM (South-East), Saket Courts	Reader in the court of Sh. Ankit Mittal, Civil Judge 01 (South-West), Dwarka Courts
20.	Kiran Bala Guddu, SJA EC:17359209	Reader in the court of Sh. Ankit Mittal, Civil Judge - 01 (South-West), Dwarka Courts	Reader In the court of Sh. Vivek Beniwal, ACJM (South-East), Saket Courts
21.	Romanus Ekka, Judl. Asst. EC:33946096	Reader In the court of Sh. Mayank Goel, ACJM (East), Karkardooma Courts	Reader In the court of Ms. Isha Thakur, Civil Judge-03 (South-East), Saket Courts
22.	Mukesh Bala, SJA EC:87960169	Reader In the court of Ms. Isha Thakur, Civil Judge-03 (South-East), Saket Courts	Reader In the court of Sh. Mayank Goel, ACJM (East), Karkardooma Courts
23.	Kulveer Kumar, JA EC:23998609	Ahlmad in the court of Sh. Vidya Prakash, District Judge (Commercial-02), NDD, PHC	JA in the Office Pool, Admn. Branch - II (HQs), Delhi.
24.	Praveen Kumar Shah, JA EC:42580948	JA in the Office Pool, Admn. Branch - II (HQs), Delhi.	JA in Office Pool, Admn. Branch (NDD), PHC

27/7/24



Sl. NO.	Name & EC	From	To
25.	Pooja Malhotra, JA EC:38562092	Reader in the court of Ms. Ritika Kansal, JMFC (Mahila Court)-02 (East), Karkardooma Courts	JA in Establishment of Family Courts (IQs), Dwarka
26.	Rajeev, SJA EC:80735564	SJA in Copying Agency, Family Courts, Karkardooma Courts	Reader in the court of Ms. Ritika Kansal, JMFC (Mahila Court)-02 (East), Karkardooma Courts
27.	Mamta Tanwar, JA EC:53310524	Assistant Ahlmad in the court of Sh. Balwant Rai Bansal, District Judge- 05 (New Delhi), Patiala House Courts	JA in Copying Agency, RACC
28.	Jogender Singh, JJA EC:13722664	JJA in Copying Agency, RACC	Assistant Ahlmad in the court of Sh. Balwant Rai Bansal, District Judge- 05 (New Delhi), Patiala House Courts

Note: Non-compliance of the orders or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules without any notice

(Sanjay Garg-I)

Principal District & Sessions Judge (IQs)
Tis Hazari Courts, Delhi

No.F.97(30-I)/P&T/Admn.II(IQs)/2025/30672-822 Dated, Delhi the 22 MAY 2025

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judges, Delhi/New Delhi.
2. The Officer/Officer in-Charge concerned.
3. PS to Ld. Principal District & Sessions Judge (IQs), Delhi.
4. PS to the undersigned.
5. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
6. The DDOs, Accounts Branches concerned, Delhi / New Delhi.
7. The Branch-in-charges, Administration Branches concerned with the directions to send 'compliance report' within 5 days to this office confirming the compliance of this transfer order, which must include the names of the officials who fail to comply with it.
8. The Dealing Assistants, Personal File, LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
9. The Dealing Assistant (Leave), Admn. Branch concerned, Delhi/New Delhi.
10. The Dealing Assistants, ACR Cell (IQs), Delhi.
11. The Dealing Asst., Website Committee, THC with the directions to upload the order on the 'Employees Corner' (on Website).
12. For uploading on LAYERS.
13. The officials concerned for immediate compliance.

SUNIL
KUMAR
SHARMA

Digitally signed by
SUNIL KUMAR
SHARMA
Date: 2025.05.22
14:23:36 +05'30'

(Sunil Kumar Sharma)
District Judge / Officer-in-charge,
Administration Branch - II (IQs)
Tis Hazari Courts, Delhi.